

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/1960/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 5th April, 2021.

Sub: **Special leave and station leave permission.**

Ref:- Your letter No. DJ(G)/3856, dtd. 03.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for special leave on 06.04.2021 along with permission to leave the station, from the evening of 05.04.2021(after Court hours) to the morning of 07.04.2021 (before Court hours), has been granted.

Further, the Addl. District and Sessions Judge, Golaghat and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/1961/A, dated 5.4.2021

Copy to :

- ✓ 1. The Project Manager , Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]